GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1337 ANSWERED ON:13.08.2013 DE NOTIFIED AND NOMADIC TRIBES Thakur Shri Anurag Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has reviewed the recommendations of the National Commission for De-notified and Nomadic and Seminomadic Tribes;
- (b) if so, the details thereof along with the action plan chalked out by the Government for implementing the recommendations of the said Commission; and
- (c) the details of the other steps taken by the Government for the benefits of persons belonging to the De-notified, Nomadic and Seminomadic Tribes in the country including Himachal Pradesh?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRIP. BALRAM NAIK)

(a) to (c) The recommendations of the National Commission for Denotified, Nomadic and Semi-Nomadic Tribes are under consideration of the Government.